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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

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|----------------------------------|----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 159/7/HDB/2020 |
| NAME OF THE COMPANY | GVK Transportation Pvt Ltd |
| NAME OF THE PETITIONER(S) | Oriental Bank of Commerce |
| NAME OF THE RESPONDENT(S) | GVK Transportation Pvt Ltd |
| UNDER SECTION | 7 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Learned counsel for the FC appeared. Learned counsel for the Corporate Debtor appeared. It is submitted that Affidavit in Reply/counter is filed and copy thereof is given to the other side. FC to file rejoinder within a week. The matter stands adjourned to 26.08.2021.


**MEMBER
(TECHNICAL)**

Karim


**MEMBER
(JUDICIAL)**